

**BULLETIN NO. 5**

**Thursday, the 8<sup>th</sup> March, 2018 (2<sup>nd</sup> Sitting)**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 8<sup>th</sup> March, 2018 (2<sup>nd</sup> Sitting) from 03.00 P.M. to 7.33 P.M.)

**I. RAISING THE MATTER IN REGARD TO THE CERTAIN DEROGATORY REMARKS MADE BY SHRI SUBHASH BARALA, M.L.A. AGAINST LATE CHAUDHARY DEVI LAL, FORMER DEPUTY PRIME MINISTER OF INDIA & FORMER CHIEF MINISTER OF HARYANA AND CHAUDHARY OM PARKASH CHAUTALA, FORMER CHIEF MINISTER OF HARYANA.**

When the House assembled, Shri Abhay Singh Chautala, Leader of the Opposition raised the matter in regard to the certain derogatory remarks made by Shri Subhash Barala, M.L.A. against Late Chaudhary Devi Lal, Former Deputy Prime Minister of India & Former Chief Minister of Haryana and Chaudhary Om Parkash Chautala, Former Chief Minister of Haryana, during the discussion of the Governor's Address yesterday. He further demanded that Shri Subhash Barala should apologize for this act but Shri Subhash Barala, M.L.A. categorically denied the same. There were heated exchanges from both sides over this issue.

After hearing the views from both the sides, the Speaker ordered that such type of derogatory remarks may be deleted from the proceedings of the House.

**II. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON THE MOTION OF THANKS**

Discussion on the Governor's Address was resumed.

Shri Shyam Singh Rana and Shri Om Parkash Yadav, Members from the Treasury Benches, spoke for 18 and 19 minutes, respectively.

Shri Lalit Nagar, a Member from the Indian National Congress Party spoke for 19 minutes.

Shri Abhay Singh Chautala, Leader of the Opposition spoke for 38 minutes.

The Chief Minister, by way of reply, spoke for 150 minutes.

Thereafter the motion-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 5<sup>th</sup> March, 2018 at 2.00 PM.’”

*Motion was put and carried.*

### **III. WALK OUT**

During the discussion of the Governor’s Address and voting on the motion of thanks:-

- (i) All the Members of the Indian National Lok Dal present in the House staged a walk out as a protest against not being satisfied with the reply of the Chief Minister over the issues of farmers,
- (ii) All the Members of the Indian National Lok Dal present in the House staged a walk out as a protest against not being satisfied with the reply of the Chief Minister over the issue of law and order situation which they alleged was going from bad to worse.

### **IV. CONGRATULATIONS TO ALL THE WOMEN/GIRLS ON THE OCCASION OF INTERNATIONAL WOMEN’S DAY.**

During the discussion of the Governor’s Address and voting on the motion of thanks, the Chief Minister congratulated all the women/girls on the International Women’s day. He further announced four schemes for the welfare of girls/women also.

He also congratulated Miss Manu Bhakar for winning Gold Medals in shooting in I.S.S.F. World Cup Championship recently.

He further informed the House that the Prime Minister of India has launched National Nutrition Mission - 2022 to provide the best nutrition to new borns and women at Jhunjhnu in Rajasthan.

**V. PRESENTATION OF SUPPLEMENTARY ESTIMATES FOR THE YEAR 2017-2018 (SECOND INSTALMENT)**

The Finance Minister presented the Supplementary Estimates for the Year 2017-2018 (Second Instalment).

**VI. PRESENTATION OF REPORT OF ESTIMATES COMMITTEE**

Smt. Prem Lata, Chairperson, Estimates Committee, presented the Report of the Committee on Estimates on the Supplementary Estimates for the year 2017-2018 (Second Instalment).

**VII. DISCUSSION AND VOTING ON THE DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2017-2018 (SECOND INSTALMENT).**

Discussion and Voting on the Demands for Supplementary Grants.

According to previous practice and in order to save the time of the House, the demands on the order paper (Nos.2 & 3, 6, 8 & 9, 13, 15, 17, 22, 24 to 27, 33, 39, 40 to 42 and 45) were deemed to have been read and moved together and a general discussion on the supplementary demands was permitted. The Members were requested to indicate the demand number on which they wish to raise discussion.

Shri Karan Singh Dalal, a Member of the Indian National Congress Party spoke for 4 minutes.

The Minister of State for Cooperation also clarified his position.

Demand Nos. 2 & 3 were put together and carried.

Demand No. 6 was put and carried.

Demand Nos. 8 & 9 were put together and carried.

Demand No. 13 was put and carried.

Demand No. 15 was put and carried.

Demand No. 17 was put and carried.

Demand No. 22 was put and carried.

Demand No. 24 to 27 were put together and carried.

Demand No. 33 was put and carried.

Demand No. 39 was put and carried.

Demand No. 40 to 42 were put together and carried.

Demand No. 45 was put and carried.

The Deputy Speaker occupied the Chair from 5.49 P.M. to 6.13 P.M.

The Speaker, with the sense of the House, extended the time of the Sitting of the House as under:

- (i) At 7.00 P.M. for 30 minutes.
- (ii) At 7.30 P.M. for 10 minutes.

The Sabha then adjourned till 10.00 A.M. on Friday, the 9<sup>th</sup> March, 2018.

**CHANDIGARH**  
**The 8<sup>th</sup> March, 2018.**

**SECRETARY**

